



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------------|----------|---------------------------------|-----------------|--|
| CP(IB) No.107/ BB/2017 | - | For compliance of objections | Rule-4 of IB | Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|--|------------------------|---|
| 1. | NITIA K 7829466499 M/S KEYSTONE PARTNERS | RESPONDENT |  |
| 2. | Samarth Shreedhar 9900860996 | Petitioner |  |

ORDER

Counsel for Petitioner is present. Counsel for Respondent filed Memorandum for adjournment. She has sought for adjournment till 16/11/2017. Counsel for Petitioner reported that, his Senior Counsel will attend the Tribunal on 17/11/2017 and requested the Tribunal to adjourn the matter to 17/11/2017. Therefore, matter is adjourned to 17/11/2017. Counsel for Respondent to file rejoinder and objections by the time and also to serve a copy on Petitioner Counsel well in advance.


Member (T)


Member (J)